

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.230-IA/283(AHM)2024
in
C.P.(IB)/16(AHM)2024

Proceedings under Section Rule 11 of NCLT,Rule,2016

IN THE MATTER OF:

Rathin Amishbhai Majmudar Resolution Professional of
Personal Guarantor Prahlad Veljibhai Patel
V/s
Axis Bank Limited & Anr

.....Applicant

.....Respondent

Order delivered on: 28/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Ravi Pahwa, Adv.
For the Axis Bank : Mr. Hem Buch
For the PG : Mr. S C Bhatt, Adv.

ORDER

IA/283(AHM)2024

Ld. Counsel for the PG has given his no objection.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)